

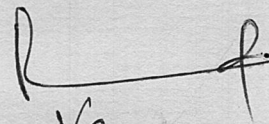
OA 1302/02

14.8.2003.

Hon'ble Mr. Justice R.R.K. Trivedi, VC

Shri A. Gopal, holding brief of Shri R.C. Joshi, learned counsel for the respondents. None is present for the applicant, even on the revise list, to press this application.

The application is dismissed in default.


VC

Amj'th.